

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. **3001**
TO BE ANSWERED ON 5th December, 2016

Campuses of foreign Universities

3001. SHRI DUSHYANT CHAUTALA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has prepared any proposal to introduce relaxation in various norms to allow foreign universities to set up campuses in the country;
- (b) if so, the details thereof along with the objectives of the move; and
- (c) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)

(a) to (c): No, Madam. At present there is no such proposal. However, University Grants Commission (UGC) and All India Council for Technical Education (AICTE) have issued regulations/guidelines on collaboration between Indian and Foreign Universities with a view to increase synergy between Indian and foreign academic institutions; to offer students additional choices and; to improve curriculum and the delivery of knowledge and educational content.

The UGC has notified the UGC (Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions) Regulations, 2016 in the official gazette on 11th July, 2016. As per the Regulations, Indian Universities and Colleges having the highest grade of accreditation/threshold accreditation, and conforming to other eligibility conditions as laid down in the

Regulations, can apply online to the UGC for starting twinning arrangements with reputed Foreign Educational Institutions (FEIs) having the prescribed quality. The Regulations provide for time-bound processing of the online applications received by UGC. Other details of the Regulations are available at [http://www.ugc.ac.in/pdfnews/5003871_Foreign-Collaboration-Regulations-2016-\(1\).pdf](http://www.ugc.ac.in/pdfnews/5003871_Foreign-Collaboration-Regulations-2016-(1).pdf).

AICTE has issued guidelines by which FEIs can establish operations in India by collaboration or through Twinning Program with Indian Educational Institutions (IEIs) in the field of Technical Education, Research and Training. As per the guidelines, accredited FEIs and AICTE approved IEIs with prescribed quality can enter into a bipartite agreement/ Memorandum of Understanding (MoU) after getting necessary approvals from AICTE and fulfilling other conditions as laid down in the guidelines. Eligibility parameters, conditions and approval procedure for such collaboration, as contained in the AICTE Approval Process Handbook 2016-2017 are available at <http://www.aicte-india.org/downloads/ApprovalProcessHandbook2016-2017.pdf>.
